184

- (c) whether it is a fact that under the said planning, entire data of capital's localities, building, factories, important Government houses and offices, road communication maps and others will be stored in a personal computer to be used automatically under the command and control system;
  - (d) if so, what are the details thereof;
- (e) whether Japan has offered to computerise the Delhi Fire Service network; and
- (f) if so, the details thereof and what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) The Government of National Capital Territory of Delhi has reported that they are planning to computerise its entire fire service network.

- (b) the proposal for computerisation of Delhi Fire Service has been included in the Eighth Five Year Plan 1992—97.
- (c) and (d) Yes, Sir. All the relevant data will be stored in the main computer.
- (e) Yes, Sir. A Japanese firm has made an offer in this regard.
- (f) The matter is under consideration of the Government of National Capital Territory of Delhi.

## Killings by Bodo Militants

- 1734. SHRI TARA CHARAN MAJUMDAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the number of persons killed/injured by Bodo militants in Assam and other States in N.E. Region during the last three years; year-wise;
- (b) what possible steps Government have taken to control the situation; and
- (c) the compensation paid to the next of kin of those killed and injured so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI P. M. SAYEED): (a) The area of operation of the Bodo militants is generally in Assam. The year-wise details of persons killed/injured by them during the last three years are as follows:—

	1991	1992	1993
		upto 10	).12.93)
Persons Killed	82	119	21
Persons Injured	179	47	15

- The measures taken include declaring the Bodo Security Force as an Unlawful Association under the Unlawful Activities (Prevention) Act, counter-insurgency operations by Security Forces; and encouragement to the activists of this organisation to join the mainstream of the national life provided they eschew violence and abide by the Constitution of India. Certain areas in the North East region also continue to be declared as 'disturbed area' under the Armed Forces (Assam & Manipur) Special Powers Act, 1958 to curb the violent activities of the militant
- (c) Information is being collected and will be laid on the Table of the House.

## Implementation of Sarkaria Commission Recommendations

- 1735. SHRI JAGMOHAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have taken a final decision on the recommendations of the Sarkaria Commission regarding the appointment, transfer, removal and conditions of service of Governors; if so, what are the details thereof; and
- (b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) The recommendations of the Sarkaria